

II. Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above.

[Placed in Library, *See* No. LT-582/96]

Sir, there has been some delay in laying the papers. I have drawn the attention of the State Governments.

**उपसभाध्यक्ष (श्री मोहम्मद सलीम):** सुनिए तो। आप लोग पूछते हैं कि डिले क्यों हो रहा है। मंत्री जी खुद बोल रहे हैं, डिले क्यों हुआ है, उसके बारे में जानकारी दे रहे हैं।

Accounts (1994-95) of the Employees Provident Fund Organisation, New Delhi and related papers

(SHRI M. ARUNACHALAM): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

(i) Consolidated Annual Accounts of the Employees Provident Fund Organisation, New Delhi, for the year 1994-95 and the Audit Report thereon.

(ii) Review by Government of the Annual Accounts.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library, *See* No. LT-512/96]

#### **Gian Prakash Committee Report**

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV): Sir, I lay on the Table, a copy (in English and Hindi) of the Gian Prakash Committee Report of Preliminary Administrative Enquiry into Sugar shortage during 1993-94.

[Placed in Library, *See* No. LT-5KV96]

**I. Notifications of the Ministry of Environment and Forests.**

**II Report and Accounts (1994-95) of the Padmaja Naidu Himalayan Zoological Park, Darjeeling and related papers.**

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FOREST (CAPT. JAI NARAYAN

PRASAD NISHAD): Sir, I lay on the Table—

I. (i) A copy (in English and Hindi) of the Ministry of Environment and Forests, Notification S.O. No. 3131, dated the 2nd December, 1995, publishing the Central Zoo Authority (Officers and Other Employees) Recruitment (Amendment) Rules, 1995 under sub-section (2) of Section 63 of the Wild Life (Protection) Act, 1972, together with a Statement giving reasons for delay in laying the Notification.

[Placed in Library, *See* No. LT-484/96]

(ii) A copy (in English and Hindi) of the Ministry of Environment and Forests, Notification S.O. No. 481(E), dated the 5th July, 1996, specifying the "No Development Zone", under sub-section section (2)(v)(i) of Section 3 of the Environment (Protection) Act, 1986.

[Placed in Library, *See* No. LT-483/96]

**II. A copy each (in English and Hindi) of the following papers:—**

(i) Annual Report and Accounts of the Padmaja Naidu Himalayan Zoological Park, Darjeeling, for the year 1994-95, together with the Auditors' Report on the Accounts.

(ii) Review by Government on the working of the above Zoological Park.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library, *See* No. LT-485/96]

**I. Report and Accounts (1994-95) of the National Academy of Medical Sciences, New Delhi and related papers.**

**II. Report and Accounts (1994-95) of the Medical Council of India and related papers.**

DR. U. VENKATESWARLU : Sir, on behalf of SHRI SALEEM IQBAL SHERVANI, I lay on the Table a copy

each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Accounts of the National Academy of Medical Sciences, New Delhi for the year 1994-95 together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above Academy.

(c) Statement giving reasons for the delay in laying the paper mentions at (a) above.

[Placed in Library. *See* No. LT-590/96]

(ii) (a) Annual Report of the Medical Council of India for the year 1994-95.

(b) Annual Accounts of the Medical Council of India for the year 1994-95 and the Audit Report thereon.

(c) Review by Government on the working of the above Council.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. LT-589/96]

Report and Accounts (1994-95) of the Madhya Pradesh State Dairy Development Corporation Limited, Bhopal and related papers.

(DR. U. VENKATESWARLU): Sir, on behalf of SHRI RAGHUBASN PRASAD SINGH, I lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Report and liquidators statement of Accounts of the Madhya Pradesh State Dairy Development Corporation Limited, Bhopal for the year 1994-95, together with the Auditors' Report on the Accounts.

(ii) Statement by Government accepting the above Report.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. *See* No. LT-482/96]

**I. Report and Accounts (1994-95) of the Export Inspection Council and Export Inspection Agencies and related papers.**

**II. Report and Accounts (1994-95) of the Cashew Export Promotion Council of India, Cochin and related papers.**

**III. Report (1994-95) of the Coffee Board and related papers.**

**IV. Report (1994-95) of the Rubber Board, Kottayam Kerala and related papers.**

DR. U. VENKATESWARLU: Sir, on behalf of SHRI BOLLA BULI RAMAIAH, I lay on Table a copy each (in English and Hindi) of the following papers:—

I. (a) Annual Report and Accounts of the Export Inspection Council and Export Inspection Agencies (Volumes I and II) for the year 1994-95, together with the Audit Report on the Accounts.

(b) Review by Government on the working of the Export Inspection Council and Export Inspection Agencies..

(c) Statements giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library? for Volume I *See* No.

LT-4WV96 and for Volume II *See* No.

LT-401/96]

II. (a) Fortieth Annual Report and Accounts of the Cashew Export Promotion Council of India, Cochin, for the year 1994-95, together with the Auditors Report on the Accounts.

(b) Review by Government on the working of the above Council.

(c) Statements giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library, *See* No. LT-588/96]

III. (a) Fifty-fifth Annual Report of the Coffee Board, for the year 1994-95.

(b) Review by Government on the working of the above Board.